

**अध्यक्ष महोदय :** मेरे फँसले पर कोई व्यवस्था का प्रश्न नहीं उठाया जा सकता ।

**श्री मधु सिमिये :** मैं इस पर एक व्यवस्था का प्रश्न धारा 105 के अन्तर्गत उठाना चाहता हूँ । आप मेरी बात सुन लें । यह विशेषाधिकार का मामला सदन के सामने आना चाहिये ।

**Mr. Speaker:** Order, order.

**डा० राम मनोहर लोहिया :** प्रधान मंत्री जान बूझ कर झूठ बोलते चले जाते हैं और आप उनकी रक्षा करते हैं ।

**Mr. Speaker:** There ought to be some limit, Now, we should proceed with the next item.

**डा० राम मनोहर लोहिया :** आप उनको भी तो कुछ सिखाइये ।

12.29 hrs.

#### PAPERS LAID ON THE TABLE

##### AMENDMENTS TO KERALA SURVEY AND BOUNDARIES RULES

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): On behalf of Shri C. Subramaniam, I beg to lay on the Table a copy of Notification SRO. No. 286/65 published in Kerala Gazette dated the 20th July, 1965, making certain amendments to the Kerala Survey and Boundaries Rules, 1964, under sub-section (3) of section 22 of the Kerala Survey and Boundaries Act, 1961, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-5203/65].

##### NOTIFICATIONS UNDER MINES ACT, GOVERNMENT RESOLUTION ON SECOND WAGE BOARD FOR SUGAR INDUSTRY AND DOCK WORKERS (ADVISORY COMMITTEE) AMENDMENT RULES

The Minister of Labour and Employment (Shri D. Sanjivayya): I beg to lay on the Table . . .

- (1) a copy each of the following  
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Notifications under sub-section (7) of section 59 of the Mines Act, 1952:—

- (i) The Metalliferous Mines (Amendment) Regulations, 1965, published in Notification No. GSR. 1581 in Gazette of India dated the 30th October, 1965;
- (ii) The Coal Mines Third (Amendment) Regulations, 1965, published in Notification No. GSR. 1602 in Gazette of India dated the 6th November, 1965;
- (iii) The Coal Mines (Amendment) Regulations, 1965, published in Notification No. GSR. 1603 in Gazette of India dated the 6th November, 1965;
- (iv) The Metalliferous Mines (Second Amendment) Regulations, 1965, published in Notification No. GSR. 1604 in Gazette of India dated the 6th November, 1965 [Placed in Library, See No. LT-5204/65].
- (2) a copy of the Dock Workers (Advisory Committee) Amendment Rules, 1965, published in Notification No. SO. 3525 in Gazette of India dated the 13th November, 1965, under sub-section (3), of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library see No. LT-5205/65.]
- (3) a copy of Government Resolution No. WB-7(2)/65 dated the 16th November, 1965 setting up a Second Wage Board for the Sugar Industry. [Placed in Library, see No. LT-5206/65].

##### NOTIFICATIONS UNDER INDUSTRIAL FINANCE CORPORATION ACT.

The Minister of Planning (Shri B. R. Bhagat): I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of sec-

[Shri B. R. Bhagat]

tion 43 of the Industrial Finance Corporation Act, 1948:—

- (i) Notification No. 9/65 published in Gazette of India dated the 23rd October, 1965, making certain further amendment to the General Regulations of the Industrial Finance Corporation of India;
- (ii) The Industrial Finance Corporation (Issue and Management of Bonds) Amendment Regulations, 1965, published in Notification No. 10/65 in Gazette of India dated the 23rd October, 1965. [Placed in Library. See No. LT-5207/65.]

**ANNUAL REPORTS OF INDIAN CENTRAL ARECANUT COMMITTEE (HINDI VERSIONS)**

**Shri Shahawaz Khan:** I beg to lay on the Table a copy each of Hindi version of the Annual Reports of the Indian Central Arecanut Committee, for the years 1961-62 and 1962-63. [Placed in Library. See No. LT-5208/65.]

**NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT**

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan):** I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Roller Mills Wheat Products (Price Control) Fifth Order, 1965, published in Notification No. GSR. 1656 in Gazette of India dated the 12th November, 1965;
- (ii) The Delhi Roller Mills Wheat Products (Retail Price Control) Amendment Order, 1965 published in Notification No. GSR. 1657 in Gazette of India dated the 12th November, 1965. [Placed in Library. See No. LT-5209/65.]

12.30 p.m.

**RULES COMMITTEE**

**FIRST REPORT**

**Shri Krishnamoorthy Rao (Shimoga):** I beg to lay on the Table under sub-rule (1) of rule 331 of the Rules of Procedure, the First Report of the Rules Committee.

12.30½ hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**TWELFTH REPORT**

**Shri Subodh Hansda (Jhargram):** I beg to present the Twelfth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Twenty-eighth Report of the Estimates Committee on Indian Oil Company Limited (now Indian Oil Corporation Limited).

12.30½ hrs.

**PATENTS BILL—contd.**

**Mr. Speaker:** The House will now take up further consideration of the motion for reference of the Patents Bill to a Joint Committee, moved on the 22nd November, 1965.

**Shri Shree Narayan Das** may now continue his speech. He has already taken nine minutes. Out of 5 hours allotted 1 hour and 5 minutes have already been availed of.

**श्री श्रीनारायण दास (दरभंगा):** अध्यक्ष महोदय, जब पेटन्ट विधेयक तैयार हो गया और माननीय मंत्री महोदय ने उसे सेलेक्ट